

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 4147/2023 In C.P. (IB)/959(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

NAME OF THE PARTIES: Bank of India
V/s
Future Lifestyle Fashions Limited
Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 4147/2023:- Counsel Shyam Kapadia a/w Adv. Karishma Mungekar i/b Sahil Mahajan appeared for the Applicant. Adv. Sairam Subramanian, Ms. Saloni Shah appeared for the CoC. Adv. Nandita Bajpai appeared for the Respondent. Adv. Prachi Wazalwar appeared for IT Department. Heard the submissions of the parties at a considerable length. List the matter on **01.05.2024** for filing written submissions.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

24.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)